

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3442
ANSWERED ON:14.12.2011
COAL RESERVES
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Will the Minister of COAL be pleased to state:

- (a) the total estimated reserves of coal in the country, the reserves allocated to the Central and State public sector, private parties and the unallocated reserves, State-wise;
- (b) whether some of the States have demanded to reserve unallocated coal blocks for the public sector; and
- (c) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) : As per Geological Survey of India, as on 01.04.2011, a total of 2,85,862 Million Tonnes of geological resources of coal have so far been estimated in India, as per State-wise detail given below:-

(In Million Tonnes)

S.No	State	Estimated resources as on 01.04.2011
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1	West Bengal	29954.92
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2	Bihar	160.00
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3	Jharkhand	78935.98
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4	Madhya Pradesh	23125.73
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5	Chhattisgarh	49280.25
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6	Uttar Pradesh	1061.80
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7	Maharashtra	10533.41
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8	Orissa	69158.88
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9	Andhra Pradesh	22054.58
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10	Assam	513.31
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11	Sikkim	101.23
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12	Arunachal Pradesh	90.23
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13	Meghalaya	576.48
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14	Nagaland	315.41
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Total 285862.21

The information in respect of the reserves allocated to the Central and State pub-sector, private parties and the unallocated reserves, State-wise, is being collected and will be laid on the Table of the House.

(b) & (c) : Requests are received from time to time from various states for allocation of coal blocks. Allocation of coal blocks is an on-going process and as and when the coal blocks are identified and earmarked for allocation, the same are considered for allocation. No proposals have been invited from the State Governments for allocation of coal blocks at present.